

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

IA 1290/2020 IA 2483/2020 IA 437/2021 IA 4619/2023

In C.P. (IB)/4738(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: **PLASTIBLENDS INDIA LTD V/s NEO**
CORP INTERNATIONAL LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1290/2020 –

1. Mr. Rohit Gupta, Advocate a/w Ms. Abna Patel, Advocate i/b Fortis India Law appeared for the Applicant/Liquidator.
2. Ms. Ashwini Chindarkar, Advocate i/b Mr. Amit Tungare, Advocate appeared for the Prism.
3. Mr. Prathamesh Nirkhe, Advocate i/b Jill appeared for the Respondent no. 1 & 2.
4. Learned Counsel for the Respondent no. 2 to 3 submits that they have filed reply and served on the Applicant also.
5. Learned Counsel for the Respondent no. 2 to 3 are directed to serve copy of the reply to the Counsel for the Applicant as well.
6. List this matter on **22.07.2024** for hearing.

IA 2483/2020

1. Mr. Rohit Gupta, Advocate a/w Ms. Abna Patel, Advocate i/b Fortis India Law appeared for the Applicant/Liquidator.
2. Ms. Ashwini Chindarkar, Advocate i/b Mr. Amit Tungare, Advocate appeared for the Respondent no. 1.
3. Learned Counsel for the Respondent seeks some time as arguing Counsel is not available.
4. List this IA on 22.07.2024 for hearing.

IA 437/2021

1. Mr. Rohit Gupta, Advocate a/w Ms. Abna Patel, Advocate i/b Fortis India Law appeared for the Respondent/Liquidator.
2. Learned Counsel for the Applicant seeks some time as arguing Counsel is not available. Time granted.
3. List this IA on **22.07.2024** for hearing.

IA 4619/2023

1. Mr. Rohit Gupta, Advocate a/w Ms. Abna Patel, Advocate i/b Fortis India Law appeared for the Applicant/Liquidator.
2. Mr. Prathamesh Nirkhe, Advocate i/b Jill appeared for the Respondent no. 1 & 2.
3. Pleadings are complete.
4. Learned Counsel for the Applicant seeks some time to argue the matter.
5. List this IA on **22.07.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)